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## TELECOM CIVIL DIVISION AGRA

1.	Shansabad	31.03.99
2.	Sadabad	31.03.99
3.	Radhapuram	11.05.99

[Translation]

**Shortage of Kerosene**

1775. SHRI RAM TAHAL CHOUDHARY:  
SHRI PRADEEP KUMAR YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any shortage of Kerosene in the country;

(b) if so, the details of demand and supply of kerosene in the country during the last three years, State-wise; and

(c) the quantum of kerosene imported by the Government to meet the demand and the price thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Kerosene is a deficit product in the country and more than 40% of country's requirement is met through imports. Requests are received from State Governments for additional allocation of Kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet the demand fully. On account of incremental supply of LPG and availability of kerosene under parallel marketing scheme, the genuine requirement of kerosene is, by and large, being fully met. The State-wise allocation of kerosene for the last three years is given in the statement enclosed.

(c) The quantum of SKO imported during April-December, 1998 is 4.081 MMT and the value thereof is \$ 541.46 million.

**Statement**

*State-wise SKO Allocation v/s Upliftment during 1995-96 to 1997-98*

(Figs. in MT)

States/UTs	1995-96		1996-97		1997-98	
	Allocation	Uplift	Allocation	Uplift	Allocation	Uplift
1	2	3	4	5	6	7
Haryana	157468	157755	161040	161616	165625	163538
Himachal Pradesh	42228	39585	58282	56319	59992	58119
Jammu & Kashmir	86081	79577	89500	89004	95444	97247

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1	2	3	4	5	6	7
Punjab	328932	306622	335955	335332	338283	344161
Rajasthan	327344	295070	352370	349697	367252	370525
Uttar Pradesh	1087462	975365	1142082	1147452	1191491	1189245
Chandigarh	21132	19745	21372	19432	21583	17365
Delhi	240924	239361	243648	241735	246031	239898
<b>Northern Region</b>	<b>2291571</b>	<b>2113080</b>	<b>2404249</b>	<b>2400587</b>	<b>2485701</b>	<b>2480098</b>
Assam	255232	257278	258644	260037	265316	272147
Bihar	606924	606480	652956	651734	683871	683937
Manipur	21988	22160	22494	21643	22393	21480
Meghalaya	16092	16062	20070	20061	20569	20392
Nagaland	11422	11277	13728	13852	14069	14226
Orissa	211452	211458	233459	232748	242362	240931
Sikkim	8532	7980	7840	8238	8054	8024
Tripura	23112	22957	30816	28717	31653	31697
West Bengal	757987	759678	767110	766691	787982	802556

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1	2	3	4	5	6	7
Arunachal Pradesh	9576	9539	10994	11399	11051	10707
Mizoram	6360	6395	7956	7715	8131	7951
Andaman & Nicobar	4632	4647	4912	4941	6650	6744
Eastern Region	1933309	1935911	2030979	2027776	2102091	2119792
Gujarat	806280	808698	826562	830102	849378	854344
Maharashtra	1527648	1525772	1549928	1541321	1564229	1559443
Goa	27408	27952	27774	28238	28032	28295
Diu	1488	1208	1506	1256	1517	918
Daman	1488	1491	1506	1756	1529	3640
Dadra N. Haveli	3144	3130	3184	3106	3217	3204
Madhya Pradesh	483890	482889	517874	511666	540522	540968
Western Region	2851346	2851140	2928334	2917445	2988424	2990812
Andhra Pradesh	620869	561666	647148	643639	655971	653488
Karnataka	484695	441778	503150	499814	516691	513579
Kerala	289502	262947	284753	289128	290833	288592

1	2	3	4	5	6	7
Tamil Nadu	677611	618571	695436	687010	701945	691430
Pondicherry	15012	13327	15200	14580	15350	14015
Lakshadweep	888	70	908	407	906	495
Southern Region	2088587	1898359	2146595	2134578	2181696	2161599
All India Total	9164813	8798490	9510157	9480386	9757912	9752301

Source: SKO (PDS) Figures are as per Industry Performance Review.

[English]

**Improvement in functioning of Courts**

1776. SHRI NARESH PUGLIA:  
DR. SHAKEEL AHMAD:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Chief Justice of India has recently invited views from the bar, bench and former members of the bench for the improvement in the functioning of the courts;

(b) if so, the details of views expressed by them in this regard;

(c) whether the Government have since contemplated any steps to improve the functioning of the courts; and

(d) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (SHRI M. THAMBI DURAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Satellite based PCOs in remote areas**

1777. SHRI LAKSHMAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications propose to set up satellite based public call offices and fax facilities for the soldiers and civilians in the remote areas near international borders;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (c) Yes, Sir. 87 satellite based village public telephones are under consideration. The facilities will be used by civilians as well as soldiers in the remote areas in J&K, Himachal Pradesh, Rajasthan, Assam and North-East etc.

**Retail Outlets for Petrol/Diesel**

1778. DR. SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the existing number of retail outlets for Petrol/diesel in Delhi;